

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 3741
ANSWERED ON 05/04/2023

DEVELOPMENT PLANS OF GRAM PANCHAYATS

3741 # SHRI NEERA JDANGI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Gram Panchayats in the country which have formulated their Development Plans in accordance with Government, State-wise details thereof;
- (b) the total number of activities planned for these villages and the State-wise number of activities completed; and
- (c) the details of funds spent by Government so far to electronically modernize Panchayats under various schemes across the country?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b): State wise details of Gram Panchayat Development Plan(GPDP) along with the number of activities sanctioned, completed and ongoing as reported by States for the plan year 2022-23 is at **Annexure**.

(c) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to transform the functioning of Panchayati Raj Institutions (PRIs), making them more transparent, accountable, and effective. The Ministry launched eGramSwaraj, a work-based Accounting Application for Panchayati Raj Institutions under the e-Panchayat MMP on 24thApril 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments.

Under e-Panchayat MMP funds are being provided to National Informatics Center Services Inc. (NICS) for central level support for maintenance of e-Panchayat applications. In 2022-23, the expenditure on e-Panchayat MMP is Rs.15crore.

Annexure

Annexure referred in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 3741 to be answered on 05.04.2023.

S. N.	State Name	Total GPs	Uploaded GPDP	Total Sanction Activities*	Ongoing Activities	Completed
1	ANDAMAN AND NICOBAR ISLANDS	70	70	0	0	0
2	ANDHRA PRADESH	13324	13323	1733	913	1
3	ARUNACHAL PRADESH	2108	1960	960	685	0
4	ASSAM	2663	2191	1901	1083	0
5	BIHAR	8150	8067	139374	76835	133
6	CHHATTISGARH	11657	11650	66600	52770	53
7	GOA	191	191	240	196	3
8	GUJARAT	14355	13965	11356	5708	7
9	HARYANA	6230	6225	5416	4250	124
10	HIMACHAL PRADESH	3615	3600	9523	7913	7
11	JAMMU AND KASHMIR	4291	4289	88	3	0
12	JHARKHAND	4345	4335	23026	15719	15
13	KARNATAKA	5958	5891	117681	105301	43
14	KERALA	941	941	26809	15632	57
15	LADAKH	193	193	0	0	0
16	LAKSHADWEEP	10	0	0	0	0
17	MADHYA PRADESH	23067	22928	82304	58606	161
18	MAHARASHTRA	27921	27807	30953	26284	17
19	MANIPUR	3812	758	2	1	0
20	MEGHALAYA	7033	0	0	0	0
21	MIZORAM	834	763	4	0	0
22	NAGALAND	1290	0	0	0	0
23	ODISHA	6798	6781	76762	53650	431
24	PUDUCHERRY	108	0	0	0	0
25	PUNJAB	13241	13218	3553	2722	0
26	RAJASTHAN	11285	11303	105417	76728	319
27	SIKKIM	185	180	241	231	0
28	TAMIL NADU	12525	12170	6144	4998	1
29	TELANGANA	12769	12756	67845	57600	39
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	38	0	0	0
31	TRIPURA	1178	1176	5817	4388	9
32	UTTARAKHAND	7791	7780	14749	12268	7
33	UTTAR PRADESH	58189	58084	824476	743713	842
34	WEST BENGAL	3339	3213	69320	52712	161
	Total	269504	255846	1692294	1380909	2430

* GPDP are prepared with the inclusion of all activities in a GP irrespective of resources. However, the sanctioned activities are mainly reported by the States in respect of Central Finance Commission.
